

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4174  
ANSWERED ON:06.09.2012  
UREA AS DEREGULATED FERTILIZER  
Scindia Smt. Yashodhara Raje

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government is considering to bring urea in the category of deregulated fertilizers; and
- (b) if so, the time by which a decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION  
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Formulation of policy for existing urea units beyond Stage-III of New Pricing Scheme (NPS) is under consideration of the Government.

(b): In view of (a) above question does not arise.